

teachers and lasting for one month. Three of these camps are expected to start during this month.

SHRI GOVINDA REDDY: May I know how many camps were held till now?

DR. K. L. SHRIMALI: One camp was held last year. That was an all-India camp. From now onwards it is proposed to hold camps in different States.

SHRI GOVINDA REDDY: May I know how many States were invited to this camp and how many States were represented?

DR. K. L. SHRIMALI: All the States were invited to the camp which was held at Taradevi. All the States except Assam, Madras, Hyderabad, Jammu and Kashmir, Mysore, Vindhya Pradesh and Andaman and Nicobar Islands joined this camp.

SHRI GOVINDA REDDY: May I know the number of headmasters who participated in the camp?

DR. K. L. SHRIMALI: I do not have the exact information but one or two headmasters from each State joined the camp.

SHRI GOVINDA REDDY: May I know the basis on which headmasters were invited for this seminar? Did the State Governments make the selection or was it the Union Government?

DR. K. L. SHRIMALI: Selection was made by the State Governments.

श्रीमती सावित्री निगम : क्या औरतों का कोई ऐसा कैम्प हुआ था ?

†[SHRIMATI SAVITRY NIGAM: Was any such camp of women held?]

DR. K. L. SHRIMALI: We have mixed camps.

श्रीमती चन्द्रावती लखनपाल : क्या उत्तर प्रदेश में इस प्रकार का कोई कैम्प होने की निम्न भविष्य में सम्भावना है ?

†[SHRIMATI CHANDRAVATI LAKH-ANPAL: Is there any possibility of such camp being held in Uttar Pradesh in the near future?]

DR. K. L. SHRIMALI: Yes, Sir. The possibility is being explored.

PAY SCALES IN PART B STATES

*606. SHRI H. C. MATHUR: Will the Minister for STATES be pleased to state whether Government have considered the representation made by various States through the Part B States (Special Assistance) Enquiry Committee for bringing their pay scales, to the level of those in adjoining Part A States?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): These representations were made to the Committee and have therefore been dealt with by the Committee in their report and recommendations.

SHRI H. C. MATHUR: Is the Government aware of the wide disparities between the salaries of equivalent posts in Part A and Part B States?

DR. K. N. KATJU: Yes.

SHRI H. C. MATHUR: Was it not the purpose of this Special Enquiry Committee to help Part B States to come to the level of Part A States?

DR. K. N. KATJU: I did not quite catch the question.

MR. CHAIRMAN: Was it not the purpose of this Special Enquiry Committee to try to raise the scales of Part B States officials to the level of Part A States officials?

DR. K. N. KATJU: This matter was dealt with by the Gadgil Committee and I may add for the information of my hon. friend that they have dealt with it in paragraph 47 of the Report.

SHRI H. C. MATHUR: Sir, my question has not been properly understood. I wish to know whether it was not the

purpose of this Committee as contemplated in the Federal Finance Integration scheme to ascertain first and then to help these Part B States to come to the level of the Part A States. Was it not contemplated in that agreement and may I know whether that was not the very purpose of the agreement?

DR. K. N. KATJU: I did not catch the second part of the question.

SHRI H. C. MATHUR: There was a special agreement signed by the President, between the Government of India and the Rulers or the Rajpramukhs and in that agreement it was contemplated that an enquiry should be held and accordingly this Gadgil Committee was appointed. The purpose of this enquiry was to ascertain the facts and to help the States to come to the level of Part A States. Is it not a fact, and if it is a fact what steps have been taken in this particular direction to help the Part B States to come in level with the Part A States?

DR. K. N. KATJU: The Government does not propose to go beyond the recommendations of the Gadgil Committee on this point. They say that it is a matter for the State Governments, and their financial budgets.

SHRI H. C. MATHUR: If you will kindly refer to the Report you will find that they have said that the States have not gone a step further. They wanted the pay scales to be in line with those obtaining in the Central Government. My point is entirely different. It was contemplated in the agreement signed between the Central Government and the Part B States that the pay scales in Part B States should be brought in line with those in Part A States. I want to know what steps have been taken.

DR. K. N. KATJU: I have said over and over again that I do not propose to go beyond the Gadgil Committee's recommendations. I cannot indulge in an argument with my hon. friend.

SHRI H. C. MATHUR: I am not entering into an argument. I am only asking for information whether that was part of the agreement or not. And are the Government aware of the fact that most of the discontent in Part B States is due to this and one of the main reasons for deterioration in administration is this discontent among the services?

DR. K. N. KATJU: I am not aware of any discontentment. In fact, discontent may be created by these questions.

SHRI H. C. MATHUR: Is the hon. Minister aware that even before these questions were asked, Part B States have made a strong representation on this particular matter, particularly Saurashtra and Mysore?

(No reply.)

SHRI H. C. DASAPPA: Is it not almost universal among all the Part B States—this complaint that their scales of salaries are far lower than the Central scales in the first instance and secondly than those prevailing in Part A States?

DR. K. N. KATJU: I have heard of complaints that the scales of Part A States are very much higher than the country could afford. It is really a good opportunity for experimenting which particular scale is the proper scale.

SHRI H. C. DASAPPA: In any case, will not this disparity between the scales obtaining in Part A and Part B States cause a lot of discontent?

(No reply.)

SHRI B. C. GHOSE: Is the hon. Minister aware that there is disparity in pay scales not only between Part A and Part B States but within Part A States themselves?

DR. K. N. KATJU: Any one who gets a smaller scale of salary is naturally discontented. That is human nature.

But the question is that Part B States are independent and have got to pay from the money they have at their command. They cannot ask the Government of India to come to their assistance to pay to their officers higher salaries. I may say that this question of higher salaries has really no bearing upon the efficiency of the services, because in some States which were considered in the olden days to be nearest to perfection—Travancore Cochin, Mysore and other States—the salaries were very reasonable salaries. Nobody had made any complaint. I would respectfully suggest to the hon Members to leave the matter alone. It is alive in our minds and the State Governments are also alive to it. The more you take it up here, the more the discontent.

SHRI H. C. MATHUR: Am I to understand then that the Government is aware

Mr CHAIRMAN: And also alive to it. Both these things he has admitted

SHRI H. C. MATHUR: Is he not prepared to fulfil the agreement which has been signed between the Central Government and the Part B States? Is he going back upon that agreement? Otherwise, how do you reconcile your present attitude with the promise contained in that agreement?

(No reply)

SHRI B. K. P. SINHA: May I know how the present scales of pay of employees in Part B States compare with those obtaining before 1947?

DR. K. N. KATJU: I think they have prospered

SHRI H. C. MATHUR: Is the hon Minister aware that these States have not been able even to retain the scales which they were paying before?

(No reply)

SHRI V. K. DHAGE: Do the Government think that there should be a uniform scale of pay?

DR. K. N. KATJU: Not necessarily

RESEARCH ON SYNTHETIC PETROL

*607. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) the progress so far made in the research on synthetic petrol, and

(b) whether any German scientist has been invited by Government to help and direct this research?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA).

(a) Valuable data and experience have been gained in the research on laboratory scale on production of synthetic petrol by the Fischer Tropsch and Bergius processes carried out at the Fuel Research Institute, Digwadih.

(b) No, Sir.

مولانا ایم - فاروقی: کیا کورنامت

کو اس کی اطلاع ہے کہ چار سال قبل

ایک امریکن ایکسپرت کمیٹی اس

سلسلہ میں بدائی گئی تھی اور اس نے

ایک رپورٹ بھی دی تھی جس میں

انہوں نے یہ بتایا تھا کہ بارہ آنے فی

گالون پٹرول بن سکتا ہے۔ اس سلسلہ

میں کیا کورنامت نے کوئی مزید

امید و ملتس کئے؟

† [MOULANA M. FARUQI: Are Government aware of the fact that four years back an American Experts Committee was formed in this connection and that Committee submitted a report in which they said that petrol could be produced at the cost of 12 annas per gallon? Have Government made further improvements in this connection?]

श्री के० डी० मालवीय: मुझे इसकी इत्तिला तो नहीं कि कोई अमेरिकन एक्सपर्ट्स की कमेटी थी, लेकिन गवर्नमेंट आफ इंडिया के कन्सल्टेशन ने कमेटी

†English translation